

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 15 of 2004

(in OA No. 307 of 1999)

Jabalpur, this the 12th day of March, 2004

Union of India, through

1. General Manager,
Central Railway
Mumbai, CST (Maharashtra)
Now, General Manager,
West Central Railway
Jabalpur.
2. Divisional Railway Manager
Central Railway Bhopal (MP)
Now, Divisional Railway Manager
West Central Railway
Bhopal.

APPLICANTS

VERSUS

Radheshyam Rathore,
S/o Late Shri Rajmal Rathore
resident of Railway Quarter
No. RB-III, 444/A New Yard
Itarsi.

RESPONDENTS

O R D E R (in circulation)

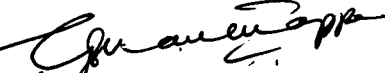
By M.P. Singh, Vice Chairman :-

This review application has been filed to review the order passed by the Tribunal on 20.1.2004 in OA No. 307/99.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is the settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC. In exercise of the jurisdiction under order 47 Rule 1 CPC it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must be remembered has a limited purpose and cannot be allowed to be an appeal in disguise (See-Parision Devi Vs. Sumitri Devi and others, JT 1997(8) SC 480).

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3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.


(G. Shanthappa)
Judicial Member

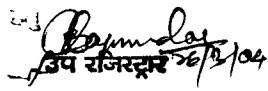

(M.P. Singh)
Vice Chairman

rkv.

प्रत्यक्षीकरण के द्वारा निम्नलिखित विवरण दि.....

- (1) राजस्थान राज्य सरकार, जयपुर
- (2) आर. पी. सिंह, जयपुर SP Singh
- (3) प्रत्यक्षीकरण के द्वारा निम्नलिखित विवरण दि..... LS Rajput
- (4) गंधारपुर, राजस्थान

सूचना एवं आवश्यक कार्यवाही हेतु


उप निदेशक 26/2/04

Thussal
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26/3/04